

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :12-01-2022

Date : 12.01.2022										
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	2845/2022	12.01.2022	WP (C) - 40437/2021	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Seat No-)
2	2846/2022	12.01.2022	WP (C) - 40442/2021	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Seat No-)
3	2847/2022	12.01.2022	WP (C) - 40445/2021	P. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-01-07			(Seat No-)
4	2848/2022	12.01.2022	WPC (OAC) - 3794/2017	M/S.MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-)
5	2849/2022	12.01.2022	CONTC-6951/2021	M/S R.B.MISHRA	C.O.	COURT NO. 9	Order Dtd. 2022-01-07		CONTEMP	(Seat No-1)
6	2850/2022	12.01.2022	WP (C) - 40777/2021	B. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-01-06			(Seat No-1)
7	2851/2022	12.01.2022	BLAPL-6100/2021	R. R. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-01-05			(Seat No-1)
8	2852/2022	12.01.2022	CONTC (CP C) - 380/2013	NANDA KISHORE ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-01-06			(Seat No-1)
9	2853/2022	12.01.2022	CMP-764/2021	UDAY KUMAR	C.O.	COURT NO. 22	Order Dtd. 2022-01-06			(Seat No-1)

10	2854/2022	12.01.2022	WP (C) - 38383/2021	TAPAN NAYAK	C.O .	COURT NO. 25	Order Dtd. 2022-01-06			(Se at No-1)
11	2855/2022	12.01.2022	TRP (C) - 435/2021	ASHUTOSH MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-01-07			(Se at No-1)
12	2856/2022	12.01.2022	WP (C) - 38496/2021	M.NAYAK	C.O .	CHIEF JUSTICE 'S COURT	Order Dtd. 2022-01-06			(Se at No-1)
13	2857/2022	12.01.2022	ARBP-30/2021	M.NAYAK	C.O .	CHIEF JUSTICE 'S COURT	Order Dtd. 2022-01-07			(Se at No-1)
14	2858/2022	12.01.2022	CRLMC-3101/2021	A. C. R. DAS	C.O .	COURT NO. 23	Order Dtd. 2022-01-07			(Se at No-1)
15	2859/2022	12.01.2022	ABLAPL-15177/2021	SULOCHANA PATRO	C.O .	COURT NO. 1	Order Dtd. 2021-12-15			(Se at No-1)

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